Name of the Corporate Debtor: NDT Trade House Private Limited; Date of Commencement of CIRP: 21-12-2021; List of Creditors as on: 18-02-2022; Name of IP: Mr. Arun Gajwani; Process Number: 1; Last 5 digitof registration number: 11724

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of		Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	98474227.87	1	98470215.87	100.00		4012		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)									NA
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		1	98474227.87	1	98470215.87	100.00		4012		